

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN
ZONE AT CHENNAI**

O.A NO.74 OF 2023

BETWEEN :

Padma Kumar

APPLICANT

AND

State of Kerala,
Through its Chief Secretary
And Others

...RESPONDENTS

INDEX OF DOCUMENTS

<u>S.NO.</u>	<u>Date</u>	<u>PARTICULARS</u>	<u>Pg.No.</u>
1.	<u>29/4/2024</u>	<u>Memo filed on behalf of the 6th Respondent</u>	<u>1</u>
2.	<u>23/4/2024</u>	<u>Letter along with Annexures sent by 6th Respondent to Kerala State Pollution Control Board</u>	<u>2-23</u>

Dated at Chennai this 29th day of April 2024



Counsel for 6th Respondent

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MEMO FILED ON BEHALF OF THE 6th RESPONDENT

1. It is respectfully submitted the 6th Respondent herein had communicated the compliance status report to Kerala State Pollution Control Board by way of a Letter dated 23/4/2024 along with Annexures.
2. It is submitted that the said Letter along with the annexures is annexed herewith for perusal of this Hon'ble Tribunal.

It is therefore prayed that this Memo may recorded and thus render justice.

Dated at Chennai this 29th day of April 2024



Counsel for 6th Respondent



The Kerala Minerals and Metals Ltd.

(A Govt. Of Kerala Undertaking)

(An ISO 9001, ISO 14001, OHSAS 18001 & SA 8000 Certified Company)

SANKARAMANGALAM, CHAVARA-691 583

KOLLAM, KERALA, INDIA.

Phone : +91- 476-2651215 to 2651217

Fax : +91- 0476-2680101, 2686721

E-mail : contact@kmml.com, URL : www.kmml.com



CIN-U14109KL1972SGC002399

TP/TS/ENV
23.04.2024

To

**The Chairperson
Kerala State Pollution Control Board
Regional Office
Thiruvananthapuram**

Sir,

Sub: KMML compliance status report with respect to the Order of the Hon'ble NGT and report of water supply status provided by KMML - reg:

Ref: (1) Meeting held by Joint Committee in KMML on 19.04.2024.

(2) Mail from KSPCB Regional Office dt. 22.04.2024.

Vide the above ref (1 & 2), we are hereby submitting the current status of short term and long term remedial measures and water supply report by KMML.

Sl No	Short term and Long term measures	Status	Target
1	<u>Short Term Measures</u> <u>Construction of garland drain around the IOP/ ETP ponds</u> <u>Remediation of affected land near KMML premises.</u>	<ul style="list-style-type: none">• Completed garland drain construction around new ETP.• Completed construction of garland drain around old ETP/ IOP.• Reengaged M/s FEDO for Project Management for the test patch for contaminated land in KMML premise.	COMPLETED. Annexure -1

<p><u>Solid Waste Management</u> <u>(In-situ/ ex-situ storage)</u></p> <ul style="list-style-type: none"> • Geotube as a trial implementation. • Disposal of Iron oxide/ ETP sludge • Iron oxide residue sales 	<ul style="list-style-type: none"> • Letter of Intent issued to M/s P.T. Jayapal on 08.04.2024 • Work Order TP/WO/PTS/ 0019/2024-2025 issued to M/s P.T. Jayapal on 18.04.2024 • Execution of the work started on the 08.04.2024 • Tendering done for Geotube iron oxide containment from new elevated iron oxide pond. • Evaluation of the received offers completed, awaiting authorization from CPCB/KSPCB for the trial. • The new technology of Geotubes involves dewatering and storage of iron oxide using Geotubes from the elevated new iron oxide pond. • Letter TP/TS/ENV dated 18.03.2024 forwarded to The principal secretary seeking support KMML by intervening with CPCB in getting authorization for Geotubes installation. • KMML invited E- tender for the sales of iron oxide residue on 19.12.2019. 	<p>Annexure -2</p> <p>Annexure -3</p> <p>June 2024</p> <p>Annexure -4</p> <p>Awaiting approval from CPCB.</p>
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<p>ETP sludge sales</p> <p>• Value addition of by products</p>	<p>Sales order was issued to M/s Miracle Sands and Chemicals for 10000 MT on 09.06.2020.</p> <ul style="list-style-type: none"> • Awaiting authorization from CPCB for trial production of Iron Oxide bricks by M/s Miracle Sands and Chemicals. • After e tendering, Sales order was issued to M/s Miracle Sands and Chemicals for 50000 MT of ETP sludge. • M/s Miracle Sands and Chemicals have completed the shifting of approx 18,327.19 MT of ETP sludge till 31.03.2024. • KSPCB granted authorization to M/s Miracle Sands and Chemicals for collection and transportation of ETP sludge valid up to 31.03.2025. • KMML amended Sales Order issued to Miracle sand and chemicals for collection/shifting of 40,000 MT of ETP sludge. • In order to select potential agencies to carry out value addition of iron oxide & ETP sludge on a DBFOO basis with suitable technology, KMML published a global Expression of Interest. Offers received from parties and CSIR-NIIST, 	<p>Ongoing activity.</p> <p>Annexure -5</p>
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<p><u>Long Term Measure</u></p> <p>Acid Regeneration Plant (ARP) technology modification to generate saleable iron oxide.</p>	<ul style="list-style-type: none"> • E-tender invited (2023_KMML_ 586898_ 1 dt. 12.07.2023). • Work order (TP/ WO/PTS/ 0354/2023-2024 dt. 26.12.2023) was awarded to M/s C Ashokan for the production of 8,00,000 nos of iron oxide brick making plant in KMML. • The plant building construction completed. Equipments being installed. Contract period is 6 months for entire brick production. • Intimation letter already forwarded to KSPCB vide letter (TP/TS/ENV dt. 01.02.2024) for iron oxide brick manufacturing in KMML. • KMML projects dept invited tender and opened in September 2019 for Acid Regeneration Plant Technology Modification and only one party quoted. • Tender was closed on December 2019 and after evaluation of the proposal, the file was put up to 243rd Board Meeting of the company held on 21.05.2020. • As by the Board Meeting the file was put to the Government on 01.06.2020 for getting final sanction. • As per the direction given by the Government of Kerala Retendering done on June 2021. • Global retender was invited from Technology 	<p>Annexure - 6</p> <p>Annexure - 7</p>
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		<p>providers for the process modification of existing Acid Regeneration Plant on 10.06.2021</p> <ul style="list-style-type: none"> • The offer submitted by M/s INDROX GLOBAL PVT LTD was evaluated and approved in the 250th Board Meeting of the Company held on 15.01.2022 and submitted for Government approval. • A meeting was convened under the chairmanship of Hon'ble Minister for Industries, Law & Coir on 09.06.2022 and in the meeting, it was decided to work out the price reasonableness & submit report to Government of Kerala. • Accordingly FEDO had done the cost analysis study and the report got submitted to Government for approval to place order. File is under process for final sanction. 	<p>Awaiting approval from Government.</p> <p>18 months from approval.</p>
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Details of drinking water supply by KMML

The details of drinking water supply by KMML is attached as annexure - 8.

Submitted for kind information.

Thanking You,
Yours faithfully

For The Kerala Minerals and Metals Limited



MANAGING DIRECTOR

**Cc: (1) The Chief Environmental Engineer
Kerala State Pollution Control Board
Regional Office
Thiruvananthapuram**

**(2) The Environmental Engineer
Kerala State Pollution Control Board
District Office
Kollam**

*Address
22/04/24
M (CEN) / DMLE
report input
22/04/24*

md@kmml.com

From: Sreekala S <ceetvm.kspcb@kerala.gov.in>
Sent: 22 April 2024 01:34 PM
To: md
Cc: hodenv@kmml.com; hout
Subject: URGENT- Status report on Water supply and Long term & Short term measures.

Sir,
Attention is invited to the meeting held on 19.04.24. As discussed, please send the following reports before 12:00pm tomorrow (23.04.24).

- I. Report of "Water supply status" provided by KMML including Total supply volume, Total wards & residences covered, Shortfalls & Counter measures, Future proposals etc.
- II. Status report of short term and long measures as per NGT order.

Regards
Chief Environmental Engineer
Kerala State Pollution Control Board
Regional Office
Trivandrum

KMML MD's Office/No. 458 Date 22/04/2024

HOU (TP/TSP)	HOU (MS/HR/EDP)	CFO	DGM/HOD (Mtl)
DGM/HOD (Mktg)	HOD (Maint.)	HOD (Pdn/R&D)	HOD (ENV/TS)
HOD (Proj)	CS/AGM(L)	HOD (P&A)	M(W/LA/GA)

Expedite
[Signature]
22/4
MD





THE KERALA MINERALS AND METALS LTD.

Sankaramangalam, Chavara - 691 583, Kollam, Kerala

Ph: 0476-2686722 to 2686733 (12 Lines), 2651000

E-mail : contact@kmml.com, URL : www.kmml.com

R 8017

WORK ORDER - COVER SHEET

Party Code : F905	Work Order No : TP/WO/PTS/0283/2023-2024
Party Name : FACT ENGINEERING AND DESIGN ORGANISATION	Work Order : 06/11/2023
Address : A DIVISION OF THE FERTILISERS AND CHEMICALS TRAVANCORE LIMITED(A GOVT OF INDIA ENTERPRISES) UDYOGAMANDAL KOCHI KERALA	issue date
Dept Code : PTS	Enquiry No. : EAF/PTS/0303/2023-2024
Dept Name : PLANT TECHNICAL SERVICE	Enquiry Date : 01/11/2023
	Party Ref No : E-MAIL FROM M/S FEDO REVIS
	Party Ref Date : 24/04/2023

Work Order Details

Name of the Work : Project Management for the test patch for contaminated land in KMML premise

Scope/Nature Of Work :

Project Management/Consultant/Supervision for the test patch for Contaminated land in KMML premises - reg.

This work order is issued as extension of work order TP/WO/PTS/0369/2019-2020 dt.05.12.2019 thereby enhancing the PAC value as Rs. 25,00,184/- from Rs. 21,00,400/- and to extend the validity of work order up to 08.04.2025.

Detailed split up of the PAC value is attached as annexure.

50 % of payment for part (a) Rs. 7,49,300/- inclusive of GST has already paid for the completed work as per the work order TP/WO/PTS/0369/2019-2020 dated 05.12.2019.

Terms & Conditions : Details attached as annexure.

Attachments :

Technical Specifications General Conditions of contract Special Terms Schedule of Rates Safety Regulations

Contract Value And Payment Terms

PAC [Rs.]	:	2500184.00	Tax Breakup			Free Issue Materials : No
Tax [Rs.]	:	0.00	CGST	SGST	IGST	Work Type : Service Only
Others [Rs.]	:		0.00	0.00	0.00	Budget Code : C-N-ENV-GEN-0013
Total Contract Value [Rs.]	:	2500184.00	[Rupees Twenty Five Lakh One Hundred Eighty Four only]			

Payment Terms : Annexure attached which includes the schedule of price (inclusive of GST).

Estimated Contract Period Days : 540

Prepared By

Name : ANTONY EDWEARD

Desg : M (ENV)

Signature: Anthony Edward

Issued By

Name : MANIKUTTAN P.K.

Desg : HOU (TP/TSP)

Signature: Manikuttan P.K.

The above Work Order is accepted in its entirety.

Name : _____

Date : _____

Signature with company seal :



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KOLLAM, KERALA, INDIA.

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LETTER OF INTENT



CIN-U14109KL1972SGC002399

To

M/s P T Jayapal
Jayacrockery Building,
Chavara, Kollam

Dear Sir,

Sub: Tender for Land remediation of test patch area(1R) inside KMML premises – reg:

- Ref: 1. E-Tender ID: 2024_KMML_664889_1 dt. 29.02.2024.
2. Offer from M/s P T Jayapal dt. 19.03.2024, bid id: 1865001.
3. Revised Offer from M/s P T Jayapal dt. 04.04.2024

In continuation to your offer under ref. 2 and subsequent negotiation (ref.3), we are pleased to inform you that the unit rates quoted by you for Land remediation of test patch area (1R) inside KMML has been accepted. The estimated total contract value for the above work shall be Rs. 11,52,450.0/ + GST.

This letter of Intent is being issued to you for mobilizing men, machineries etc and starting the work at the earliest. Detailed work order follows.

Yours faithfully,

For The Kerala Minerals and Metals Limited

HOD (TS/ENV)

[Handwritten Signature]
05/04/24



THE KERALA MINERALS AND METALS LTD.

Sankaramangalam, Chavara - 691 583, Kollam, Kerala

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E-mail : contact@kmml.com, URL : www.kmml.com

R 8017

WORK ORDER - COVER SHEET

Party Code : P143

Party Name : P.T.JAYAPAL

Address : JAYA CROCKERY,
KOLAM,
PANMANA,
CHAVARA - 691 583

Dept Code : PTS

Dept Name : PLANT TECHNICAL SERVICE

Work Order No : TP/WO/PTS/0019/2024-2025

Work Order issue date : 18/04/2024

Enquiry No. : EAF/PTS/0416/2023-2024

Enquiry Date : 09/01/2024

Party Ref No : BID ID: 1865001

Party Ref Date : 19/03/2024

Work Order Details

Name of the Work : Land Remediation of Test Patch Area inside KMML premises.

Scope/Nature Of Work :

Land Remediation of Test Patch Area (for 1 remediation unit (1 R) of size (75 meter × 50 meter) inside KMML premises. The work consists of activities proposed to be carried out to neutralise the acidity in soil by flooding the area with low concentration alkaline solution of slaked lime and extracting the leachate out for treatment in Effluent Treatment Plant of KMML. Activities for the work are as follows. (1) Preparing the site. (2) Digging six numbers of bore wells approximately 5m depth and maintaining the well till completion. (3) Laying of PVC pipes and polytubes as per drawings furnished. (4) Setting up tanks and their support systems, pumps, water meters and connecting the pipes to the pump/water tank. (5) Preparation of lime solution and adding Quick lime in water and mixing it with raw water in tanks and releasing them to ground through pipes. The required amount of lime for mixing in tank shall be given by the owner/ consultant. Sprinklers or drip pipes may be used for releasing water to ground. (6) Release of Alkaline solution. (7) Collection of leachate from borewells and the same shall be transferred to ETP unit of KMML. (8) dismantling the test setup and transferring the supplied items to the custody of KMML and clearing the test area including closing the bore wells.

Details are attached as Annexures. Annexure 1: Work order. Annexure 2: Drawings.

Terms & Conditions : Details are attached as Annexure.-1

Attachments :

Technical Specifications General Conditions of contract Special Terms Schedule of Rates Safety Regulations

Contract Value And Payment Terms

PAC [Rs.]	: 1152450.00	Tax Breakup			Free Issue Materials : No
Tax [Rs.]	: 207441.00	CGST	SGST	IGST	Work Type : Service & Supply
Others [Rs.]	:	103720.50	103720.50	0.00	Budget Code : C-N-ENV-GEN-0013
Total Contract Value [Rs.]	: 1359891.00	[Rupees Thirteen Lakh Fifty Nine Thousand Eight Hundred Ninety One only]			

Payment Terms : As per the Terms of payment given in the work order Annexure 1.

Estimated Contract Period Days : 60

Prepared By

Name : ANTONY EDWEARD

Desg : M (ENV)

Signature: [Signature]

Issued By

Name : MANIKUTTAN P.K.

Desg : HOU (TP/TSP)

Signature: [Signature]

The above Work Order is accepted in its entirety.

Name : P. P. JAYAPAL

Date : _____

[Signature]
Signature with company seal :

1. Accounts Department

2. 2 Copies to Contractor. 1 copy to be returned to indenting department after acceptance.



The Kerala Minerals and Metals Ltd.

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CIN-U14109KL1972SGC002399

TP/TS/ENV
18.03.2024

To

**The Principal Secretary to Government,
Industries (H) Department,
Government Secretariat,
Thiruvananthapuram,
Kerala.**

Sir,

Sub: Authorization for Conducting Trial- Geotube filling and containment of iron oxide from new elevated iron oxide pond- reg:

- Ref: (1) Letter from KSPCB dt. 07.01.2019.
(2) Letter to KSPCB Chairman TP/TS/PCB dt. 22.02.2022.
(3) Letter to KSPCB Chairman TP/TS/PCB dt. 29.04.2022.
(4) Letter from KSPCB Chairman PCB/HO/KLM/ICO/08/08 (Vol.X) dt. 11.05.2022.
(5) Letter to KSPCB District Office Kollam dt. 13.06.2022.
(6) Letter to KSPCB Chairman TP/TS/PCB dt. 11.10.2022.
(7) Letter to KSPCB Chairman TP/TS/PCB dt. 07.11.2022.
(8) Technical Presentation done by OEM in KSPCB Chairman Office on 14.10.2022.
(9) Letter to CPCB Member Secretary TP/TS/CPCB dt. 22.11.2022.
(10) Letter from The Chief Environmental Engineer PCB/RO/KLM/KMML/27/2021 Vol II dt. 07.12.2022.
(11) Letter from The Chairman PCB/HO/KLM/ICO/08/08 (Vol XII) dt. 08.12.2022.
(12) Letter to CPCB Member Secretary TP/TS/CPCB dt. 20.12.2022.
(13) E-Mail to CPCB by KMML dt. 20.12.2022.
(14) Reply E-mail from CPCB dt. 03.01.2023.
(15) Letter to CPCB Member Secretary TP/TS/ENV dt. 07.06.2023.
(16) Letter to CPCB Member Secretary TP/TS/ENV dt. 07.02.2024.

The Kerala Minerals and Metals Limited (KMML) is a fully integrated rutile grade Titanium dioxide pigment production plant under Government of Kerala and its TiO₂ pigment unit got commissioned in 1984 at Sankaramangalam, Chavara, Kollam, Kerala. The company is providing employment to nearly 3000 persons directly and more than 10000 persons indirectly. KMML has efficient and effective methods employed for effluent treatment generated as part of the TiO₂ manufacturing process. The effluent generated in all the plants are pumped into a common effluent neutralization plant where the effluent is treated with lime to neutralize the slurry.

The solid waste generated in KMML also includes Iron oxide from acid regeneration plant (ARP) apart from process sludge pumped to effluent treatment plant. The iron oxide residue generated from ARP is also neutralized with lime at the source. Both iron oxide and ETP sludge (around 50 MT per day each) are stored separately in two ponds constructed above the ground level with seven layer system as per the guidelines of the CPCB. Earlier these sludge were stored in underground ponds which was constructed with three layer system as per the recommendation of M/s NEERI and the CPCB guidelines prevailing at that time. These underground ponds were abandoned in 2008 as the storage space in these ponds got exhausted and the same is the alleged culprit for the pollution related matter of the company.

A meeting was convened by the Environment Department, Government of Kerala, on 07.04.2014, based on the complaint received on nearby ground water contamination. As per the decision taken in the meeting, KMML engaged M/s NEERI, Nagpur, a Central Government entity, for an EIA study near the iron oxide disposal site. The report was further taken by Hon'ble NGT Court to detail a petition received at their end regarding KMML Environmental Pollution .

As per the Hon'ble NGT court judgment, KMML was directed to prepare the schedule for both short term and long term measures to mitigate environmental impacts and as suggested by M/s NEERI to execute mitigation plan through competent and expert developers/ contractors after presenting the design to the KSPCB for its approval. M/s KITCO, Kochi was awarded the work for DPR preparation for short term measures suggested by NEERI and report submitted to KSPCB on 20.07.2018 for approval. After the meeting with Chairman, KSPCB, on 10.12.2018, approval letter received from KSPCB dated 07.01.2019.

Short Term Measures

- 1) Construction of Garland Drain around Old and New IOP/ETP
- 2) Land remediation of contaminated area in and around KMML.
- 3) Solid waste management (In-situ/Ex-situ storage)

Actions related with construction of Garland Drain around Old and New IOP/ETP and Land remediation of contaminated area in and around KMML are ongoing.

Short Term Measures - Solid Waste Management in KMML-(In-situ/Ex-situ storage) - Geo tube

In-situ/Ex-situ storage of sludge was one of the short term measures proposed in the Hon'ble NGT Court Judgment. The volume of sludge stored in pond is huge Considering the constraint for shifting the entire quantity of sludge to newly proposed containment system and limitation of vacant land availability near by, another technological option was identified by KMML in discussion with certain consultants/OEM's. The new technology identified is dewatering and storage of solid waste using GEOTUBES, the scheme which was presented to KSPCB in the meeting held on 10.12.2018 approved for finalization with detailed scrutiny.

After exploring in detail vide ref(2), KMML forwarded a letter to Kerala State Pollution Control Board (KSPCB) seeking statutory clearance, for Geotube filling and containment of iron oxide from new elevated iron oxide pond on trial basis. The

scheme for Geotubes was prepared in line with the "Criteria for Hazardous Waste Landfills", Hazardous Waste management Series: HAZWAMS/17/2000-01, published by Central Pollution Control Board. Vide ref (3,4,5 & 6), KMML and also with Original Equipment manufacturer (OEM) had done a technical presentation at KSPCB, Head Office Trivandrum on containment of iron oxide slurry in Geotubes on 16.05.2022 & 14.10.2022 respectively. This was done subsequent to the submission of a scheme for approval to execute and remarks from KSPCB was also addressed properly.

As a summary of Technical presentation, KSPCB, Chairman has advised KMML to obtain authorization for conducting Geotube trial from CPCB (ref 7). Vide ref(9) KMML officials visited CPCB on 28.11.2022 and submitted the requisition letter for granting authorization for conducting - Geotube filling and containment of iron oxide from elevated iron oxide pond.

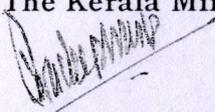
Subsequently vide ref (12, 13 & 14) CPCB conducted an online virtual meeting with KMML regarding technical presentation on Geotubes on 03.01.2023. During the Online VC meeting all queries addressed by CPCB officials were answered by KMML. Finally in the meeting, it was informed by CPCB officials that they will grant authorization for conducting trial Geotube with their own conditions. Vide ref (15), KMML forwarded an official reminder letter requesting authorization for conducting Trial using Geotube filling and containment of iron oxide from new elevated iron oxide pond. In the meantime, KMML was making regular follow up with CPCB office for obtaining authorization for Geotubes trial filling. Vide ref (16), KMML again requested CPCB to grant an appointment in February 2024 to meet the officials of CPCB, New Delhi for having a discussion on the subject matter for Authorization to carry out Geotube trial filling and containment of Iron Oxide from new elevated Iron Oxide Pond. The reply is still pending in this regard.

In the above context, we would like to invite your kind attention to support us by intervening with CPCB Office, New Delhi, to grant KMML the authorization to conduct trial Geotube filling and containment of iron oxide from elevated iron oxide pond as proposed. A formal letter from your good office to CPCB would be highly appreciated.

Submitted for kind consideration.

Thanking You,
Yours faithfully,

For The Kerala Minerals and Metals Ltd


MANAGING DIRECTOR

Cc: (1) The Chairman
Kerala State Pollution Control Board,
Plamoodu Junction, Pattom P.O.
Thiruvananthapuram - 695 004.



The Kerala Minerals and Metals Ltd.

(A Govt. Of Kerala Undertaking)

(An ISO 9001, ISO 14001, OHSAS 18001 & SA 8000 Certified Company)

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KOLLAM, KERALA, INDIA.

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E-mail : contact@kmml.com, URL : www.kmml.com



CIN-U14109KL1972SGC002399

AMENDMENT SALE ORDER DT: 19.04.2024

TP/TS/ENV

19.04.2024

To,

M/s Miracle Sands and Chemicals,
03/105, Ettayapuram Road,
Tuticorin-628002,
Ph: 0461 2320015.

Dear Sir,

Sub: Sale of ETP Sludge stored in KMML - reg.

Ref: (1) Tender No. TP/TS/ETP SLUDGE/2019 dt.04.02.2020.

(2) Your offer dt. 24.02.2020.

(3) Sale Order No: TP/TS/ ETP SLUDGE/SALE/2022 dt. 08.04.2022.

We here by amend the sale order Clause No. IV - Period of Contract.

Clause No. IV: Period of Contract:- We are extending the present sale order up to 31.03.2025 (i.e from 01.04.2024 to 31.03.2025).

All the other specification, Terms & Conditions, price etc shall remain the same. This amendment is issued in duplicate. You shall return the copy duly signed as token of your acceptance.

Thanking You,

Yours Faithfully,

For The Kerala Minerals and Metals Ltd.

HOU (TP/TSP) 19/04/24.

The above amendment has been read and accepted in its entirety.

For Miracle Sands and Chemicals

(Name and Signature of the Contractor)

Annexure - 6



THE KERALA MINERALS AND METALS LTD.
Sankaramangalam, Chavara - 691 583, Kollam, Kerala
Ph: 0476-2686722 to 2686733 (12 Lines), 2651000
E-mail : contact@kmml.com, URL : www.kmml.com

R 8017

WORK ORDER - COVER SHEET

Party Code : A919
Party Name : C. ASHOKAN
Address : AHOKA BHAVANAM, PONMANA P.O,
CHAVARA- 691583,
PHONE:0476-2680773,9947584149
Dept Code : PTS
Dept Name : PLANT TECHNICAL SERVICE

Work Order No : TP/WO/PTS/0354/2023-2024
Work Order issue date : 26/12/2023
Enquiry No. : EAF/PTS/0381/2023-2024
Enquiry Date : 20/12/2023
Party Ref No : 1611432
Party Ref Date : 19/08/2023

Work Order Details

Name of the Work : Iron oxide brick making plant in KMML.

Scope/Nature Of Work :

Manufacturing 8,00,000 Nos of iron oxide bricks in KMML by providing all the equipments, machinery, temporary shed, man power etc by utilizing the raw materials supplied by KMML at the unit rate of Rs. 11/- + GST.

Details attached as annexure.

Letter of Intent issued on 04.12.2023.

Terms & Conditions : Annexure attached.

Attachments :

- Technical Specifications
- General Conditions of contract
- Special Terms
- Schedule of Rates
- Safety Regulations

Contract Value And Payment Terms

Contract Value [Rs.]	: 8800000.00	Tax Breakup			Free Issue Materials : Yes
Tax [Rs.]	: 1584000.00	CGST	SGST	IGST	Work Type : Service & Supply
Others [Rs.]	:	792000.00	792000.00	0.00	Budget Code : C-N-ENV-GEN-0017
Total Contract Value [Rs.]	: 10384000.00	[Rupees One Crore Three Lakh Eighty Four Thousand only]			

Payment Terms : Payments shall be made on the submission of monthly bills based on the actual number of bricks made and accepted by the company. 100 % of the contract value will be paid on satisfactory completion and certification of work.

Estimated Contract Period Days : 180

Prepared By
Name : ANTONY EDWEARD
Desg : M (ENV)
Signature: *[Signature]*

Issued By
Name : MANIKUTTAN P.K.
Desg : HOU (TP/ TSP)
Signature: *[Signature]*

The above Work Order is accepted in its entirety.

Name : *C. Ashokan*
Date : *26/12/2023*

[Signature]
Signature with company seal:

Accounts Department

2 Copies to Contractor, 1 copy to be returned to Indenting department after acceptance by contractor

File Copy



The Kerala Minerals and Metals Ltd.

(A Govt. of Kerala Undertaking)

(An ISO 9001, ISO 14001 & ISO 45001 Certified Company)

SANKARAMANGALAM, CHAVARA-691 583

KOLLAM, KERALA, INDIA.

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CIN-U14109KL1972SGC002399

TP/TS/ENV
01.02.2024

To

**The Chairman
Kerala State Pollution Control Board
Pattom. P O
Thiruvanthapuram**

Sub: Intimation regarding Iron oxide brick making in KMML - reg.

Ref : 1) Letter to The Principal Secretary to Government, Industries (H) Department
dt. 09.11.2022.

2) E_Tender ID: 2023_KMML_586898_1 dt. 12.07.2023.

3) Work order No: TP/WO/PTS/0354/2023-2024 dt.26.12.2023.

Sir/Madam,

Vide ref (1) it was already informed to Government and Statutory bodies that KMML is planning to restart the Brick Making Plant for consuming large quantity of iron oxide from storage pond instead of transferring iron oxide to M/s KEIL. It is estimated that KMML requires approximately 8 lakhs quantity of bricks for constructing the compound wall as part of NH-47 widening.

Vide ref (2 & 3) e-tender was invited and work order was awarded to M/s C Ashokan for the production of 8,00,000 nos of Iron oxide brick making plant in KMML. The material selection and methodology for brick making was already proven and previously used in KMML during the period 1999-2008. The bricks produced will be used for KMML internal purpose only.

Submitted for your kind information.

For Kerala Minerals and Metals Limited.

HOU (TP/TSP) 01/02/24.

Copy to 1) The Environmental Engineer
Kerala State Pollution Control Board
District Office, Ushas building,
Big Bazar, Kollam.

കേരളാ മിനറൽസ് ആന്റ് മെറ്റൽസ് ലിമിറ്റഡ്
ശങ്കരമംഗലം, ചവറ

കുടിവെള്ള വിതരണ പദ്ധതി

കമ്പനിയുടെ സമീപത്തുള്ള കോലം, കളരി, മേക്കാട്, ചിറ്റൂർ, പൊന്മന, പന്മന, പോരൂക്കര എന്നീ ഏഴ് വാർഡുകളിൽ കമ്പനിയിലെ വാട്ടർ ട്രീറ്റ്മെന്റ് പ്ലാന്റിൽ നിന്നും ശുദ്ധീകരിച്ച കുടിവെള്ളം നൽകി വരുന്നു. കമ്പനിയിൽ നിന്ന് ടി പ്രദേശത്ത് 65 കിലോമീറ്റർ ചുറ്റളവിൽ പൈപ്പ് ലൈൻ സ്ഥാപിച്ചാണ് എല്ലാ വീടുകളിലും കുടിവെള്ളം എത്തിക്കുന്നത്. ഇത്തരത്തിൽ പ്രതിദിനം 8 ലക്ഷം ലിറ്റർ കുടിവെള്ളം കമ്പനി നൽകി വരുന്നു. ഇത് കൂടാതെ കുടിവെള്ള ടാങ്കർ വഴി സാധാരണ രീതിയിൽ ഒന്നരലക്ഷം ലിറ്റർ കുടിവെള്ളവും വേനൽക്കാലത്ത് രണ്ട് ലക്ഷത്തിലധികം ലിറ്റർ കുടിവെള്ളവും നൽകി വരുന്നു. കൂടാതെ വാർഡുകളിലെ വീടുകളിൽ ഉണ്ടാകുന്ന വിവാഹം, ഗൃഹപ്രവേശം, ആരാധനാലയങ്ങൾ, ഉത്സവങ്ങൾ എന്നിവയ്ക്ക് അതാത് സമയങ്ങളിൽ നൽകുന്ന അപേക്ഷ പരിഗണിച്ചും കുടിവെള്ളം നൽകി വരുന്നു.

കുഴൽക്കിണർ

പൈപ്പ് ലൈൻ വഴിയും ടാങ്കർ ലോറി വഴിയും കുടിവെള്ളം നൽകുന്നത് കൂടാതെ പരിസരത്തുള്ള ഏഴ് വാർഡുകൾക്ക് പ്രയോജനപ്പെടുന്ന തരത്തിൽ മേക്കാട്, വടുതല, ഇടപ്പള്ളിക്കോട്ട, പൊന്മന, പോരൂക്കര എന്നീ സ്ഥലങ്ങളിലും ജനപ്രതിനിധികളുടെ ശുപാർശ പ്രകാരം വടക്കുംതല മേക്ക് വാർഡിലും കുഴൽക്കിണർ സ്ഥാപിച്ച് കുടിവെള്ളം അധികമായി നൽകിവരുന്നു. കുഴൽക്കിണറിന്റെ കറണ്ട് ചാർജ്ജ്, മെയിന്റനൻസ് എന്നിവ പഞ്ചായത്ത് തല ജലനിധി വഹിക്കാമെന്ന് സമ്മതിച്ചുവെങ്കിലും ജലനിധി ചെയ്യാത്തത് മൂലം കുടിവെള്ള വിതരണം സുഗമമാക്കുവാൻ കാലാകാലങ്ങളിലുള്ള അറ്റകുറ്റ പണികൾക്ക് വേണ്ടിവരുന്ന തുക കമ്പനി ചിലവഴിച്ച് മെയിന്റനൻസ് ചെയ്തു വരുന്നു. വടുതല, പോരൂക്കര എന്നീ സ്ഥലങ്ങളിലുള്ള കുഴൽക്കിണർ നിലവിൽ കേടായതിനെ തുടർന്ന് ടി പ്രദേശത്ത് പുതിയ കുഴൽക്കിണർ സ്ഥാപിക്കുന്നതിന് സ്ഥലം കണ്ടെത്തുവാൻ വാർഡ് മെമ്പർമാരെ ചുരുക്കപ്പെടുത്തിയിട്ടുള്ളതും സ്ഥലം കണ്ടെത്തുന്ന മുറയ്ക്ക് പുതിയ കുഴൽക്കിണർ സ്ഥാപിക്കുവാൻ കമ്പനി ഫണ്ട് വകവരുത്തിയിട്ടുള്ളതുമാണ്.

ജലനിധി പദ്ധതി

2009-2010 കാലയളവിൽ കമ്പനിയുടെ പരിസര പ്രദേശങ്ങളായ പന്മന, ചവറ ഗ്രാമപഞ്ചായത്തുകളിൽ ശാസ്താംകോട്ട തടാകത്തിൽ നിന്നും ജലം എത്തിച്ച് ജലനിധി പദ്ധതി നടപ്പിലാക്കുന്നതിന് വേണ്ടി അന്നത്തെ ജലവിഭവ വകുപ്പ് മന്ത്രിയും ജനപ്രതിനിധികളും പഞ്ചായത്ത് അധികൃതരും കമ്പനി മാനേജ്മെന്റിനെ സമീപിക്കുകയും ഒരു കോടി പതിനേഴ് ലക്ഷം രൂപ (പന്മന 73.48 ലക്ഷം രൂപ, ചവറ 44.32 ലക്ഷം രൂപ) പദ്ധതിക്കായി വേണമെന്ന് ആവശ്യപ്പെടുകയും ടി പദ്ധതി നടപ്പിലായാൽ കമ്പനി നേരിട്ട് നൽകി വരുന്ന ജലവിതരണം നൽകേണ്ടതില്ലായെന്ന് ധാരണയാവുകയും ചെയ്തു. അതിന്റെ അടിസ്ഥാനത്തിൽ പദ്ധതി വിഹിതം

നൽകിയെങ്കിലും ജലനിധി പദ്ധതി പൂർണ്ണമായി വിജയപ്രദമാകാതെ വരികയും തുടർന്ന് കമ്പനി ചെയ്ത് വന്നിരുന്നത് പോലെ കുടിവെള്ള വിതരണം കൂടുതൽ കാര്യക്ഷമമാക്കേണ്ട ബാധ്യതയിൽ എത്തിച്ചേരുകയും ചെയ്തു. അത് കൂടാതെ പരിസര വാർഡുകളിൽ ജലനിധി വിതരണം ചെയ്യുന്ന വെള്ളക്കരത്തിന്റെ തുകയിൽ 50 ശതമാനം തുക കമ്പനി നൽകി വരുന്നു.

കുടിവെള്ള വിതരണ പ്രശ്ന പരിഹാര സെൽ

കമ്പനിയിൽ നിന്നുള്ള കുടിവെള്ളം മേൽപറഞ്ഞ തരത്തിൽ ദൈനം ദിനം കൃത്യമായി നൽകി വരുന്നുണ്ട്. കുടിവെള്ള വിതരണവുമായി ബന്ധപ്പെട്ട പരാതികൾ വന്നാൽ ആയത് പരിഹരിക്കുന്നതിന് മാനേജർ (വെൽഫെയർ), മാനേജർ (യൂട്ടിലിറ്റി), മാനേജർ (സിവിൽ), സെക്യൂരിറ്റി ഓഫീസർ, പബ്ലിക് റിലേഷൻസ് ഓഫീസർ, കമ്മ്യൂണിറ്റി ലെയ്സൺ ഓഫീസർ എന്നിവർ ഉൾപ്പെട്ട ഒരു വാട്ടർ കമ്മിറ്റി രൂപീകരിച്ച് പ്രവർത്തിക്കുന്നുണ്ട്. ടി കമ്മിറ്റി കുടിവെള്ള വിതരണവുമായി ബന്ധപ്പെട്ട പരാതികൾ ഉണ്ടായാൽ അടിയന്തിരമായി കമ്മിറ്റി കുടി പ്രശ്നം പരിഹരിച്ച് കുടിവെള്ള വിതരണം സുഗമമാക്കി വരുന്നു. ഇത് കൂടാതെ കമ്പനിയിൽ 24 മണിക്കൂറും ജനപ്രതിനിധികൾക്കും പ്രദേശവാസികൾക്കും കുടിവെള്ള വിതരണവുമായി ബന്ധപ്പെട്ട വിഷയങ്ങൾക്ക് ബന്ധപ്പെടുവാൻ പബ്ലിക് റിലേഷൻസ് ഓഫീസർ, കമ്മ്യൂണിറ്റി ലെയ്സൺ ഓഫീസർ എന്നിവരുടെ ഫോൺ നമ്പറുകൾ നൽകുകയും കുടിവെള്ള വിതരണത്തിലുണ്ടാകുന്ന വിഷയങ്ങൾ അടിയന്തിരമായി ഇടപെട്ട് പരിഹരിക്കുവാൻ ചുമതല നൽകുകയും ചെയ്തിട്ടുണ്ട്.

കമ്പനി നൽകി വരുന്ന കുടിവെള്ള വിതരണവുമായി ബന്ധപ്പെട്ട കണക്കുകൾ അനുബന്ധമായി ഉള്ളടക്കം ചെയ്യുന്നു.

KERALA MINERALS AND METALS LIMITED
Sankaramangalam, Chavara

Scheme for Distribution of Water

In the seven wards of Kolam, Kalari, Mekkad, Chittoor, Ponmana, Panmana and Porukkara near the company, purified drinking water is supplied from the company's water treatment plant. Drinking water is supplied to all the houses by laying a pipeline within a radius of 65 km from the company in the said area. In this way, the company is providing 8 lakh liters of water per day. Apart from this, one and a half lakh liters of drinking water is normally supplied through drinking water tankers and more than two lakh liters of drinking water in summer. Also drinking water is provided for marriages, housewarmings, to places of worship and festivals, considering the requests made at the respective times.

Borewell

In addition to supplying water through pipeline and tanker lorry, additional drinking water is being provided by installing tubewells in Mekkadu, Vadutala, Idappallikota, Ponmana, Porukkara and in North Vakkamthala west Ward as per the recommendation of the people's representatives to benefit the seven wards in the vicinity. The current charge and maintenance of the tubewell was agreed to be borne by the panchayat level (Jalanidhi project), but due to the non-payment through jalanidhi, the company is spending the amount required for periodic maintenance works to facilitate the supply of drinking water. As the borewells at Vadutala and Porukkara are currently damaged, the ward members have been asked to find a place to install a new borewell in the said area and the company has allocated funds to install a new borewell as soon as the location is identified.

Jalanidhi Project

During the period 2009-2010, the then Minister of Water Resources Department, people's representatives and officials approached the company management and demanded one crore seventeen lakhs (Panmana Rs. 73.48 lakhs, Chavara Rs. 44.32 lakhs) for a project by bringing water from Sasthamkotta lake to Panmana and Chavara village panchayats. It was also agreed that if implemented, the company would not have to provide water supply directly. Though funds were allocated, as the Jalanidhi project was not fully successful and the company was forced to make drinking water supply more efficient as it had been doing. Apart from that, the company pays 50 percent of the expenses for distribution of water in the surrounding wards, through Jalanidhi.

Drinking water supply - cell to address any issues.

Drinking water from the company is being provided daily as mentioned above. A Water Committee consisting of Manager (Welfare), Manager (Utility), Manager (Civil), Security Officer, Public Relations Officer and Community Liaison Officer has been formed to redress the grievances related to drinking water supply. If there are any complaints related to drinking water supply, the committee meets urgently to solve the problem and facilitate drinking water supply. Apart from this, the company has provided the phone numbers of the Public Relations Officer and Community Liaison Officer to the people's representatives and local residents for issues related to drinking water supply, 24 hours a day. The said officers have been given the responsibility to intervene and solve issues related to drinking water supply urgently.

Figures relating to drinking water supply provided by the company are enclosed

This is the true English Translation of Annexure 8

As on expenditure

1.	Jalanidhi Project	-	Rs. 1,17,00,000/-
2.	Tube well Construction	-	Rs. 1,71,27,212/- (6 Nos)
3.	Water charge paid to SLEC	-	Rs. 1,63,71,600/- (from 2011)
4.	Tank mounted lorry Hire charge	-	Rs. 3,40,76,370/- (from 2012)
5.	Tube well maintenance charge	-	Rs. 7,92,697/-

			Rs.8,00,67,879/-
			=====

*Expenditure on water treatment

plant for supply of drinking water per Year - 72 Lacs
(800m³ x 25 x30 x12)

*Apart from this, the company has bear the cost of laying the pipe line within a radius of 65 km and their day to day maintenance.

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL SOUTHERN ZONE AT
CHENNAI**

O.A NO.74 OF 2023

BETWEEN :

Padma Kumar

APPLICANT

AND

State of Kerala,
Through its Chief Secretary
And Others

...RESPONDENTS

**MEMO FILED ON BEHALF OF THE 6th
RESPONDENT**

**M/s. B. S. Krishnan Associates
ADVOCATES
COUNSELS FOR 6TH RESPONDENT**